GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2177 TO BE ANSWERED ON MONDAY THE 5TH AUGUST, 2024/ SHRAVANA 14, 1946 (SAKA) UTILISATION OF FUNDS FROM IEPF QUESTION

2177. SHRI P P CHAUDHARY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the utilisation of funds from the Investor Education and Protection Fund (IEPF) for investor education and training programmes, particularly in light of recent rise in stock market scams, State-wise;
- (b) the balance of the IEPF and its budgetary allocation for the last three financial years for awareness in interest of investors protection, year-wise;
- (c) the number of training institutions and agencies empanelled under the IEPF Authority, State-wise; and
- (d) whether the Government has any plans to increase the number of such institutions and agencies, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF CORPROATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(HARSH MALHOTRA)

(a) The Investor Education and Protection Fund Authority (IEPFA) has utilized a total of Rs.22,33,42,181/- from the Investor Education and Protection Fund (IEPF) for the last three financial years, as per details given below, to raise investor awareness across the country.

S. No	Year	Expenditure (in Rs.)
1.	2021-22	10,47,09,000.00
2.	2022-23	8,45,64,000.00
3.	2023-24	3,40,69,181.00*
	Total	22,33,42,181.00

^{*} figure are provisional and are subject to Audit.

However, these programs are generic in nature, inclusive of awareness on budgeting, instruments of saving, investments and an introduction to the capital market in general, ensuring that investor education reaches a broad audience across the country.

(b) The balance of the IEPF and its budgetary allocation for the last three financial years is as under:-

S. No	Year	The balance of the IEPF (Rs. in Crore)	Budgetary Allocation (under major head-3451) (Rs. in Crore)
1.	2021-22	5172.85	21.00
2.	2022-23	5605.11	20.00
3.	2023-24	8107.81*	20.00

^{*} figure are provisional and are subject to Audit.

The budget allocated under IEPF is utilized for all the purposes mentioned in section 125(3) of the Companies Act, 2013, including investors' awareness.

- (c): Nil.
- (d): Does not arise.
